National Company Law Tribunal

Allahabad Bench

Allahabad

CP No. 76/2002

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2016.

NAME OF THE COMPANY: Arvind Mohan Johari vs Mohan Carlton Hotel
Pvt Ltd

SECTION OF THE COMPANIES ACT: u/s 397,398 of the Companies Act,

Sl. No. Name Designation Representation Signature

1.

2.

Order Dated 17.11.2016

CP No. 76/2002, Arvind Mohan Johani vs Mohan Carlton Hotel Pvt Ltd

Till 3.30 Pm, Written submissions not filed. List it on 21.11.2016 for final hearing.

V.S.R. AVADHANI, MEMBER-JUDICIAL

H.P. CHATURVEDI, MEMBER-JUDICIAL

Dated 17th November,2016